

Name of Corporate Debtor : RK PATIL INFRAPROJECTS PRIVATE LIMITED
Date of commencement of CIRP: 26.11.2024

LIST OF CREDITORS UNDER REGULATION 13(2)(CA) OF THE CIRP REGULATIONS

This List is as on 17th December 2024

For any query related to claims, please contact on e-mail id: cirprkpatilinfraprojects@hotmail.com

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of Creditor	Details of Claim received		Details of Claims admitted						(Amount in Rs.)				
		Date of receipt	Amount Claimed	Amount of Claims Admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by guarantee *	Whether related party	% of voting share in COC	Amount of Contingent claims	Amount of any mutual dues, that maybe set-off	Amount of Claim not admitted	Amount of Claims under verification	Remarks, if any
1	HDFC Bank Ltd	09.12.2024	3,21,89,813.04	3,21,89,813.04	Principal and Interest	3,21,89,813.04	-	No	10.15	0.00	0.00	0.00	0.00	NIL
2	Janaseva Sahakari Bank Ltd	09.12.2024	28,53,62,582.70	28,49,91,000.57	Principal and Interest	28,49,91,000.57	28,49,91,000.57	No	89.85	0.00	0.00	3,71,582.13	0.00	NIL
Total			31,75,52,395.74	31,71,80,813.61		31,71,80,813.61	28,49,91,000.57		100	0.00	0.00	3,71,582.13	0.00	

* Claim Amount is guaranteed by the personal property of the Promoters

Rajesh S. Shah

